## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/114/2016

NAME OF THE PETITIONER(S)

: K. Balagangadharan & another

NAME OF THE RESPONDENT(S)

: M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

**UNDER SECTION** 

: 397/398, 111 of companies act 1956

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MOHAN PULICICIAL

Monding for Mr. S. Liamidan.

Holding for Mr. S. Liamidan.

Jor Mr. S. Liamidan.

Advocate for

Perfondent No.3-5

Bouran Kennan Murthe For Rephondont-1 Red

**ORDER** 

Counsel for petitioner present. Counsels for R1 & R2, R3 to R5 and R6 & R7 are present. Counsel for R3 to R5 prayed for time to make submissions as the senior counsel is held up at Delhi. Counsel for petitioner has already made his submissions. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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